NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1109/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

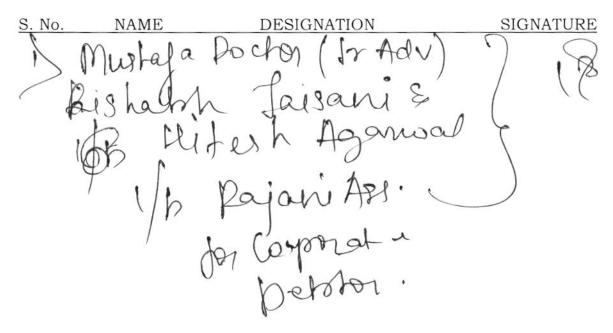
NAME OF THE PARTIES:

Shrilekha Trading Pvt.Ltd.

V/s.

Topworth Pipes & Tubes Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.



ORDER

CP No. 1109/ I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel having realized some shortfalls are present in the Company Petition, at his request, the Petition is hereby dismissed as withdrawn giving liberty to file a fresh in accordance with law.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)